

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.29/Chd/Hry/2018**

In the matter of:

Global Quick Jobs India Pvt. Ltd.

....Petitioner.

Versus.

Registrar of Companies, NCT of Delhi & Haryana.

....Respondents.

Present:           None.

The Hon'ble Member (Judicial) is on official tour, hence the  
matter is adjourned to 09.03.2018.

Sd/-  
Court Officer.

February 20, 2018.  
Ashwani